Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[First week – 30.05.2022 to 04.06.2022]

DATE/	SESSION – I		SESSION – II		SESSION – III		SESSION – IV		SESSION – V
DAY	10:00 am to 11:30 am		11:45 am to 1:15 pm		2:00 pm to 3:15 pm		3:30 pm to 4:30 pm		4:35 pm to 5:30 pm
30.05.2022 Monday	Introduction of participant Judges, Feedback, identifying issues and challenges faced on the Board		Introduction of participant Judges, Feedback, identifying issues and challenges faced on the Board		Issues relating to Information & Communication Technology, E-Courts Project, CIS, Video Conferencing Rules (Contd)		Issues relating to Information & Communication Technology, E-Courts Project, CIS, Video Conferencing Rules		You are God's great miracle – Our greatest human strength
	By: Director & Officers, MPSJA		By: Director & Officers, MPSJA		By : Shri Padmesh Shah, Addl. Director, MPSJA		By : Shri Padmesh Shah, Addl. Director, MPSJA		By: Shri Kevin Pereira, Jabalpur
31.05.2022 Tuesday	Bail: Law and Procedure (Sections 438, 439, 439 (2) Cr.P.C.)	T E A	Bail: Law and Procedure (under Special Acts)		Sessions Trial: In general – Opening of Trial, Framing of charges, alternative charges (Ss. 34, 149, 109, 120-B, 306, 304B, 498-A IPC), Trial programme and Summoning of witnesses	A B	examination of accused. Order of acquittal u/s. 232 Cr.P.C. and Defence evidence,	H O R T	The power of self-awareness and self-confidence
	By: Director, MPSJA	R E A K	By: Director, MPSJA	B R E A K	By: Shri Tajinder Singh, O.S.D., MPSJA	R E A K	By: Shri Tajinder Singh, O.S.D., MPSJA	B R E A K	By: Shri Kevin Pereira, Jabalpur Distribution of exercise relating to Bail (4)
01.06.2022 Wednesday	Sessions Trial: Marshalling & appreciation of evidence – Circumstantial evidence and Last seen theory, plea of <i>alibi</i>		Sessions Trial: Trial of counter-case, Right of private defence Judgment and sentence		Legal Aid and Lok Adalat		ADR – Mediation		Public Speaking Session – My definition of Success
	By: Shri Tajinder Singh, O.S.D., MPSJA		By: Shri Manish Sharma, O.S.D., MPSJA		By: Shri Manoj Kumar Singh Addl. Secretary, M.P. State Legal Services Authority, Jabalpur		By: Smt. Giri Bala Singh, Principal District & Sessions Judge, Bhopal		By: Shri Kevin Pereira, Jabalpur

DATE/	SESSION – I		SESSION – II		SESSION – III		SESSION – IV		SESSION – V
DAY	10:00 am to 11:30 am		11:45 am to 1:15 pm		2:00 pm to 3:15 pm		3:30 pm to 4:30 pm		4:35 pm to 5:30 pm
02.06.2022 Thursday	Motor Accident Claim Cases - Overview of the Statutory Scheme under the Act and Rules, Detailed Accident Report, Salient features of the Motor Vehicles (Amendment) Act, 2019		Motor Accident Claim Cases – Compensation in cases of simple injuries and permanent disability (Contd)		Motor Accident Claim Cases - Compensation in cases of simple injuries and permanent disability		Motor Accident Claim Cases - Compensation in cases of death, Disbursement of compensation amount, Procedure on death of claimant		Public presentation on — The importance of English today
	By: Shri Padmesh Shah, Addl. Director, MPSJA	T E	By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	L U N	By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	T E	By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	S H O	
03.06.2022 Friday	Motor Accident Claim Cases – Defence of Insurance Company	A B R E	Motor Accident Claim Cases – Contributory & composite negligence, Concept of pay and recover	1	permanent disability (Contd)	A B R E	Assessment of injuries and permanent disability	R T B	Public Speaking Session –Ultimate happiness
	By :Shri Padmesh Shah, Addl. Director, MPSJA	A K	By : Shri Tajinder Singh, O.S.D., MPSJA	E A K		A K	By : Dr. Jitendra Jamdar, Orthopaedic Surgeon, Jabalpur	E A K	By: Shri Kevin Pereira, Jabalpur
04.06.2022 Saturday	Criminal Revision: In general – Interlocutory orders and Notice of hearing		Criminal Revision: Powers of Revisional Court, Orders in revision and Revision under Special Acts		Open Interactive Session		Discussion on – Exercise relating to Bail submitted on 02.06.2022		Discussion on – Exercise relating to Bail submitted on 02.06.2022
	By : Director, MPSJA		By : Director, MPSJA		By: Director & Officers, MPSJA		By : Director, MPSJA		By: Director, MPSJA Distribution of exercise relating to Criminal Revision (3)

Note: (1)

The Schedule is subject to change as per exigencies. Use of Cell Phones in lecture room is strictly prohibited. (2)

The participants are required to submit the exercise in the morning of the allotted date for submission. (3)

DIRECTOR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[Second week – 06.06.2022 to 11.06.2022]

	ek – 06.06.2022 to 11.06.202	<u> </u>			, , , , , , , , , , , , , , , , , , ,
DATE/	SESSION – I	SESSION – II	SESSION – III	SESSION – IV	SESSION – V
DAY	10:00 am to 11:30 am	11:45 am to 1:15 pm	2:00 pm to 3:15 pm	3:30 pm to 4:30 pm	4:35 pm to 5:30 pm
06.06.2022 Monday	Criminal Appeal: Filing of appeal, Locus, Jail appeal, Limitation, Issuance of notice, Suspension of conviction/ sentence	Criminal Appeal: Appeal against conviction and acquittal; Powers of Appellate Court, Abatement of appeal Judgment & sentence in appeal	Administrative functioning as OIC Nazarat and Malkhana	Administrative functioning as OIC Record Room and Copying	Legal writing skills – English
	By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	By: Shri Tajinder Singh, O.S.D., MPSJA	By: Shri Tajinder Singh, O.S.D., MPSJA	By: Smt. Anamika Sisodia, Jabalpur
07.06.2022 Tuesday	(Regular & Misc.) Filing of appeal, Locus, Valuation & Court fees, Limitation, Issuance of Inotice	Cross appeal and cross objections, Additional issues and objections Compared to the compared t	Remand for retrial, Judgment and decree in appeals B R	T Open Interactive session E A B R E	H Legal writing skills – O English R T B R
	M.K. Mudgal, Former Judge, High Court of M.P.	M.K. Mudgal, Former Judge, High Court of M.P.	E By: Hon'ble Shri Justice A M.K. Mudgal, K Former Judge, High Court of M.P.	A By : Director & Officers, K MPSJA	E By: Smt. Anamika Sisodia, A Jabalpur K Submission of exercise relating to Criminal Revision (3)
08.06.2022 Wednesday	Key issues relating to – Stamp Act, 1899, and Registration Act, 1908	Key issues relating to – Suits Valuation Act, 1887 and Court Fees Act, 1870	Key issues relating to – Hindu Marriage Act, 1955 (Contd)	Key issues relating to – Hindu Marriage Act, 1955	Legal writing skills – English
	By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	By: Smt. Anamika Sisodia, Jabalpur

DATE/	SESSION – I		SESSION – III			SESSION – IV		SESSION – V	
DAY	10:00 am to 11:30 am	11:45 am to 1:15 pm		2:00 pm to 3:15 pm			3:30 pm to 4:30 pm		4:35 pm to 5:30 pm
09.06.2022	Law of Succession	Medico-Legal and		Medico-Legal and Fo	orensic		Medico-Legal and Forensi	С	Legal writing skills –
Thursday	(Hindu Law)	Forensic Evidence		Evidence			Evidence		English
		(Contd)		(Con	ntd)				
			L					1	$ \mathbf{s} $
	By : Director, MPSJA	T By: Dr. D. S. Badkur,	U	By : Dr. D. S. Badkur,		$ \mathbf{T} $	By : Dr. D. S. Badkur,]	HBy: Smt. Anamika Sisodia,
		E Former Director,	N	Former Director,		$ \mathbf{E} $	Former Director,		O Jabalpur
		A Medico-Legal	C	Medico-Legal		$ \mathbf{A} $	Medico-Legal]	R Distribution of exercise
		Institute, Bhopal	Н	Institute, Bhopal			Institute, Bhopal	,	$oldsymbol{\Gamma}$ relating to Motor Accident
		$ \mathbf{B} $				В			Claim Cases (3)
10.06.2022	Key issues relating to –	R Key issues relating to –	В	Indian Succession Law	(Will,	R	Indian Succession Law (Wil	<u>l</u> ,]	B Legal writing skills –
Friday	DNA	E DNA	R	Probate, etc.)			Probate, etc.)		REnglish
	(Contd)	$ \mathbf{A} $	\mathbf{E}		ntd)	A	,]	E
	,	K	A	,		K		1	A
	By: Dr. Anil Kumar Singl	By: Dr. Anil Kumar Singh ,	K	By : Director, MPSJA			By: Director, MPSJA]	KBy: Smt. Anamika Sisodia,
	I/C DNA Unit,	I/C DNA Unit,							Jabalpur
	RFSL,	RFSL,							Distribution of exercise
	Bhopal (M.P.)	Bhopal (M.P.)							relating to Civil Appeal
11.06.2022			•		•				
Saturday									
				Closed Saturd	dav				
					J				
I									

Note: (1)

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- (2) Use of Cell Phones in lecture room is strictly prohibited.
- (3) The participants are required to submit the exercise in the morning of the allotted date for submission.

DIRECTOR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[Third week – 13.06.2022 to 18.06.2022]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am		SESSION – II 11:45 am to 1:15 pm		SESSION – III 2:00 pm to 3:15 pm		SESSION – IV 3:30 pm to 4:30 pm		SESSION – V 4:35 pm to 5:30 pm
13.06.2022 Monday	Protection of Children from Sexual Offences Act, 2012: Procedural safeguards Determination of victim's age, recording of evidence, child testimony & Vulnerable Witnesses Deposition Scheme. Presumptions under the Act		Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989: Procedural safeguards Caste Certificate, Presumptions under the Act		Municipal Corporations Act, 1956 (M.P.) and Municipalities Act, 1961 (M.P.)		Law of Precedents		Group Discussion & presentation (Emerging laws)
	By: Shri Gajendra Singh, Chairman, MPSTAT Gwalior		By: Shri Gajendra Singh, Chairman, MPSTAT Gwalior	L	By : Shri Manish Sharma, O.S.D., MPSJA		By : Director, MPSJA	s	Submission of exercise relating to Motor Accident Claim Cases (3)
14.06.2022 Tuesday	Gender sensitization, Sentencing policy, quantum of sentence & imposition of death penalty, Victim Compensation Determination of just compensation	T E A B R E	Procedure relating to Preliminary Enquiry & Departmental Enquiry – An overview, Role of Inquiry Officer	N C	Key issues relating to – Juvenile Justice (Care & Protection of Children) Act & Judicial procedural aspects of Children's Court	E A B	Justice (Care and Protection of Children) Act, 2015 & Protection of Women from Domestic Violence Act, 2005 and other special	H O R T B	Group Discussion & presentation
	By : Shri Gajendra Singh, Chairman, MPSTAT Gwalior	A K	By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	E A K	By : Shri Manish Sharma, O.S.D., MPSJA	A K	By: Shri Manish Sharma, O.S.D., MPSJA	E A K	Submission of exercise relating to Civil Appeal
15.06.2022 Wednesday	Key issues relating to – M.P. Co-operative Societies Act, 1960 & M.P. Public Trusts Act, 1951		Narcotic Drugs and Psychotropic Substances Act, 1985: Salient features of the Act, Definitions, Remand, Bail (Contd)		Narcotic Drugs and Psychotropic Substances Act, 1985: Trial of offences, Appreciation of evidence, Sentencing		Discussion on – Exercise relating to Criminal Revision submitted on 07.06.2022		Group Discussion & presentation
	By : Shri Manish Sharma, O.S.D., MPSJA		By : Shri Jayant Sharma, Faculty (Jr.), MPSJA		By : Shri Jayant Sharma, Faculty (Jr.), MPSJA		By: Officers of the MPSJA		Distribution of exercise relating to Criminal Appeal (2)

DATE/	SESSION – I		SESSION – II		SESSION – III		SESSION – IV		SESSION – V
DAY	10:00 am to 11:30 am		11:45 am to 1:15 pm		2:00 pm to 3:15 pm		3:30 pm to 4:30 pm		4:35 pm to 5:30
									pm
16.06.2022	Key issues relating to –		Key issues relating to –Arbitration		Key issues relating to –		Key issues relating to –		Group
Thursday	Arbitration & Conciliation Act,		& Conciliation Act, 1996		Intellectual Property Rights		Intellectual Property Rights		Discussion &
	1996				Laws		Laws		presentation
	(Contd)				(Contd)				
	By : Shri Padmesh Shah,		By : Shri Padmesh Shah,		By: Shri Vivek Saxena,		By: Shri Vivek Saxena,		Distribution of
	Addl. Director, MPSJA		Addl. Director, MPSJA		Registrar (D.E.),		Registrar (D.E.),		exercise relating
	,		, ,		High Court of M.P.		High Court of M.P.		to Session Trial
				L				$ \mathbf{s} $	
17.06.2022	Discussion on – Exercise	T	Discussion on – Exercise relating	U	Discussion on – Exercise	T	Discussion on – Exercise	Н	Group
Friday	relating to Civil Appeal		to Civil Appeal submitted on	N	0		relating to MACT submitted	$ \mathbf{o} $	Discussion &
		A	14.06.2022	C	on 13.06.2022	A	on 13.06.2022	R	presentation
	(Contd)			H	(Contd)			$ \mathbf{T} $	
		В		_		B			
	Dyr Chui Taiinday Singh	K	Dy . Chui Taiinday Cingh	B	Dy . Chui Ioyant Chauma	K	Dry . Chui Iavant Chauma	B	
	By: Shri Tajinder Singh, O.S.D., MPSJA	A	By: Shri Tajinder Singh, O.S.D., MPSJA	R E	By : Shri Jayant Sharma, Faculty (Jr.), MPSJA	A	By : Shri Jayant Sharma, Faculty (Jr.), MPSJA	R E	
	0.5.D., WI 55/1	K	0.5.D., MI 55/1	A	Faculty (51.), 1411 5571	K	, , ,	A	
18.06.2022	Key issues relating to – Specific		Key issues relating to – Specific	K	Electronic Evidence and	† ``	Electronic Evidence and	\mathbf{K}	Group
Saturday	Relief Act, 1963		Relief Act, 1963		Cyber Crimes		Cyber Crimes		Discussion &
	(Contd)		•		(Contd)				presentation
	By :Shri Bharat Kumar Vyas,		By: Shri Bharat Kumar Vyas,		By: Shri Yashpal Singh,		By: Shri Yashpal Singh,		Submission of
	District & Additional		District & Additional		Civil Judge,		Civil Judge,		exercise relating
	Sessions Judge,		Sessions Judge,		Senior Division,		Senior Division,		to Criminal
	Jhabua		Jhabua		Dewas		Dewas		Appeal (2)
						1			

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DIRECTOR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[Fourth week – 20.06.2022 to 25.06.2022]

DATE/	SESSION – I		SES	SION – II			:	SESSION – III		SESSION – IV		SESSION – V
DAY	10:00 am to 11:30	am	11:45 a	m to 1:15 pm			2:0	00 pm to 3:15 pm		3:30 pm to 4:30 pm		4:35 pm to 5:30 pm
20.06.2022	Land Acquisition La	ws: From	Land Acq	uisition Laws:		Key issu	ues	relating to – Execution		Key issues relating to –		Personality
Monday	Notification to Award (Se	ections 4, 9,	An overvi	ew of the Right				(Contd)		Execution		development and
	11, 18, 23 & 25) and		to Fair Co	mpensation and				· · · · · · · · · · · · · · · · · · ·				communication
	Issues u/s 28-A, 30, 5	1, 51-A of		ncy in Land							_	skills
	Land Acquisition Act, 18	94	Acquisitio	n, Rehabilitation	L				_		S	
	,	[1]	& Recettle	ment Act, 2013	U				T		H	
		H	2		N				E		O	
	By: Shri Padmesh Shah	, F	A By: Shri I	admesh Shah,	C	By: Sh	ri]	Manish Sharma,	A	By : Shri Manish Sharma	R	Submission of
	Addl. Director, MPS	JA	Addl	Director,	Н	0.9	S.E	o., MPSJA	_	O.S.D., MPSJA	T	exercise relating
		I.	MPS	A					B		_	to Session Trial
21.06.2022	Law relating to –	Adverse	K DV 1CC1	es relating –	В	Key is	ssue	es relating – Interim	K	Discussion on – Exercise	B	Personality
Tuesday	Possession	1	Interim	Injunction –	K			 Breach of Injunction 	E	relating to Criminal	K	development and
		I A	H Kreach of	Injunction	E	J		·	A	Appeal submitted on	E	communication
		ŀ	\	(Contd)	A				K	18.06.2022	A	skills
					K						K	
	By : Shri Manish Sharı	na,	By: Shri	Fajinder Singh,		Bv : Shi	ri I	Гаjinder Singh,		By : Shri Manish Sharma	ļ	
	O.S.D., MPSJA		O.S.I)., MPSJA				D., MPSJA		O.S.D., MPSJA		
DATE/	SESSION – I	SESSIO		SESSION				SESSION – IV		SESSION – V		SESSION – VI
DAY	10:00 am to 11:00 am	11:00 am to 1		12:15 pm to 1			-	2:15 pm to 3:15 pm		3:30 pm to 4:30 pm		4:35 pm to 5:30 pm
22.06.2022	Key issues relating to – Guardians & Wards Act,	Time Manageme Board Managem		Key issues rela T Guardians & V			L	Discussion on – Exercise relating to Session Trial	_	Discussion on – Exercise relating to Session Trial		Personality development and
Wednesday	1890, Hindu Minority and	Case Manageme		1890, Hindu Mi			U	submitted on 20.06.2022	T	submitted on 20.06.2022		communication skills
	Guardianship Act, 1956 and	& Professionalis		E Guardianship Act			Ν	(Contd)	E			
	Hindu Adoption and			A Hindu Adopti		and	C		Α			
	Maintenance Act, 1956			Maintenance Act,	, 19	56	Н					
	By: Shri Jayant Sharma,	By: Shri Ramku	mar Chaubay	B By: Shri Jayant	S.	rma		By : Shri Tajinder Singh,	В	By : Shri Tajinder Singh,		
	Faculty (Jr.), MPSJA	Registrar G		Faculty (Ir		TDCTA	В	OCD MDCIA	R	O.S.D., MPSJA		
	_ 10111, (011), 1.11 0011	High Court		E Faculty (51.	,, -,	33.1	R	210121, 1112 0012	E	2.5,2,, 1.12 5512		
		_		A			\mathbf{E}		A			
				K			A		K			
]	K					

DATE/	SESSION – I		SESSION – II		SESSION – III		SESSION – IV		SESSION – V
DAY	10:00 am to 11:30 am		11:45 am to 1:15 pm		2:00 pm to 3:15 pm		3:30 pm to 4:30 pm		4:35 pm to 5:30
			-						pm
23.06.2022	Key issues relating to – Conduct		Key issues relating to –		Key issues relating to – M.P. Land		Key issues relating to –		Personality
Thursday	Rules		M.P. Land Revenue Code,		Revenue Code, 1959		M.P. Land Revenue Code,		development and
	Do's & Dont's		1959				1959		communication
			(Contd)		(Contd)				skills
	Dev. Chai Carril Varmon Inin (Car)		Dry Chui Manish Chavena		Dec. Chui Manich Chauma		Dec. Chai Manich Chauma		
	By : Shri Sunil Kumar Jain (Sr.), Special Judge		By: Shri Manish Sharma, O.S.D., MPSJA	1	By : Shri Manish Sharma, O.S.D., MPSJA		By: Shri Manish Sharma, O.S.D., MPSJA		
	SC/ST (PA) Act,		O.S.D., MFSJA		O.S.D., MFSJA		O.S.D., MFSJA		
	Jabalpur								
24.06.2022	Prevention of Corruption Act, 1988:		Prevention of Corruption	1	Open Interactive Session	1 1	Open Interactive Session		Personality
Friday	Statutory scheme under the Act,		Act, 1988:	$ _{\mathbf{L}}$	1		1	c	development and
	Trial in general, Procedure	Т	Appreciation of evidence,	L		\mathbf{T}		H	communication
	_	E	Defence perspective	N		E		0	skills
		A	Salient features of the	C		A		R	
			Amendment Act, 2018	H				T	
		В			D 01 17 11 1 01 1	$ \mathbf{B} $	D 01 1 7 . 01		
	By: Shri Padmesh Shah,	R	By: Shri Padmesh Shah,	В	By: Shri Tajinder Singh,	R	By: Shri Jayant Sharma,	В	
	Addl. Director, MPSJA	E	Addl. Director,	R	O.S.D., MPSJA	$ \mathbf{E} $	Faculty (Jr.), MPSJA &	R	
		A	MPSJA	E		$ \mathbf{A} $	Shri Manish Sharma	E	
		K		A		K	O.S.D., MPSJA	Α	
25.06.2022	Electricity Act, 2003:		Electricity Act, 2003:	-K	Electricity Act, 2003:	1		K	Departure
Saturday	Salient features of the Act,		Theft of electricity and		Open Interactive Session		Valedictory Session		- Spurious
	Cognizance & procedure of trial of		unauthorized use of						
	offences under the Act		electricity. Civil Liability,						
			Compounding of offences		By: Shri Tajinder Singh,				
			under the Act		O.S.D., MPSJA				
	By: Shri Raghvendra Singh Chauhan,				&				
	District & Additional		By: Shri Tajinder Singh,		Shri Raghvendra Singh Chauhan				
	Sessions Judge, Dr. Ambedkar Nagar,		O.S.D., MPSJA		District & Additional				
	Indore				Sessions Judge, Dr. Ambedkar Nagar,				
	muoit				Indore				
					Induit	Ш			

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